Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) whether the Government has sanctioned Rs. 16,960 crore for the metro rail project in Patna, Bihar;

(b) if so, the present status of this project and the total amount released so far in this regard;

(c) whether any time limit has been fixed for the completion of this project and if so, the details thereof; and

(d) the total length (in kilometers) of the said project and the number of phases through which it is likely to be completed?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (d) A Statement is laid on the table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. *65 FOR ANSWER ON NOVEMBER 21, 2019 REGARDING PATNA METRO RAIL PROJECT ASKED BY SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH AND SHRI KAUSHALENDRA KUMAR

(a) to (d): The Government of India has sanctioned Patna Metro Rail Project in February, 2019 with total completion cost of Rs 13,365.77 crores and project completion period of 5 years. The project envisages construction of two corridors namely Danapur to Mithapur and Patna Railway Station to New ISBT with total length of 31.39 km in one phase. Patna Metro Rail Corporation Limited (PMRC) has entered into an agreement with Delhi Metro Rail Corporation Limited (DMRC) for execution of the project on deposit terms in September, 2019. DMRC has started the preparatory work. So far, an amount of Rs 50 crore has been released as equity by the Central Government to PMRC.

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